

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23353503 Fax-23753923

Ref: Docket No. 25/GT/2011

Date: 11.12.2012

To,

Dy. Chief Engineer (Tariff),
Damodar Valley Corporation,
DVC Towers, VIP Road,
Kolkatta- 700054,
West Bengal

Sir,

Subject: Additional information relating to Approval of tariff in respect of Mejia Thermal Power Station Extension Unit 5&6 (2x250 MW) in consideration with additional capital expenditure for the tariff period 2009-14.

Ref: i) CERC letter Ref: Docket No. 25/GT/2011 dated 19.11.2012

ii) Your letter No. Comml/Tariff-CERC-3624 dated 4.12.2012

With reference to your letter above on the said subject, I am directed to inform you that the time for submission of information/clarification in the above matter has been extended till **4.1.2013**. Further extension of time in the matter will not be permitted.

Yours sincerely,

Sd/-

(B. Sreekumar)
Deputy Chief (Law)